

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**L.P.A. No. 883 of 2019**

The State of Jharkhand & Ors.

Versus

Banaras Singh

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--- --- Respondent

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**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**The Hon'ble Mrs. Justice Anubha Rawat Choudhary**

Through : Video Conferencing

For the Appellants : Mr. Manoj Tandon, Adv.

For the Respondent :

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**05/07.07.2020** Learned counsel Mr. Manoj Tandon appears for the State. He will inform this Court on the next date as to how many appeals have been preferred against the impugned judgment with all case details.

Let the matter be listed on next Tuesday (14<sup>th</sup> July 2020).

*(Aparesh Kumar Singh, J.)*

*(Anubha Rawat Choudhary, J.)*

*Shamim/*